

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4627
ANSWERED ON:08.12.2010
ENVIRONMENT CLEARANCE TO POWER PROJECTS
Singh Shri Rakesh

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Nuclear Power Corporation of India Ltd. (NPCIL) had submitted a proposal for obtaining environmental clearance of Atomic Power Projects at village Chutka in Madhya Pradesh;
- (b) if so, the present status of the project; and
- (c) the time by which environmental clearance is likely to be obtained?

Answer

THE MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY) :

(a) to(c) NPCIL had submitted Terms of Reference (TOR) for Environmental Impact Assessment (EIA) of the project at village Chutka in Madhya Pradesh to the Expert Appraisal Committee of the Ministry of Environment & Forests (MoE&F). The committee has advised NPCIL to provide additional details on land use and environmental setting of site. The revised TORs are under finalization. This will be followed by EIA Report by the MoE&F accredited agency, a public hearing and detailed scrutiny by the Expert Advisory Committee before environmental clearance is accorded by MOE&F. The plan is to commence work on the project, after obtaining statutory clearances by MoE&F and Atomic Energy Regulatory Board, in the year 2012.